

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

**ORDERS OF THE BENCH**

**Date of Order: 24.08.2012**

OA No. 569/2012

Mr. Anupam Agarwal, counsel for applicant.

By way of filing the present Original Application, the applicant has prayed that the respondents be directed to review the recommendations of the screening committee and grant him the first financial upgradation /IDA scale w.e.f. 01.05.2006 with all consequential benefits including revision of pension and other pensionary benefits and arrears thereof should also be paid to him.

Vide Annexure A/5 letter dated 28.07.2011 certain information has been asked for from the applicant by the respondents-department. It is stated at the bar by the learned counsel for the applicant that the applicant has already replied to vide annexure A/1 application dated 02.09.2011 to the Chief General Manager, BSNL, Rajasthan Telecom Circle, Jaipur. He further submits that admittedly the applicant has sent certain reminders after submitting the application dated 02.09.2011 furnishing the information as demanded from the applicant. He also submitted that no action has been taken so far in the matter by the respondents.

In such circumstances, we deem it proper to give liberty to the applicant to file fresh representation before the respondents, and after receipt of such representation, the respondents shall consider and decide the same in accordance with the provision of law by a reasoned and speaking order expeditiously but in any case not later than a period of three months from the date of receipt of representation, if so filed by the applicant.

However, if any prejudicial order against the interest of the applicant is passed by the respondents, the applicant will be at liberty to challenge the same by way of filing the substantive Original Application.

With these observations and directions, the Original Application stands disposed of with no order as to costs.

*Anil Kumar*  
(ANIL KUMAR)  
MEMBER (A)

Kumawat

*K.S.Rathore*  
(JUSTICE K.S. RATHORE)  
MEMBER (J)